

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:431

ANSWERED ON:26.04.2016

Environmental/CRZ Clearances

Lokhande Shri Sadashiv Kisan;Nete Shri Ashok Mahadeorao;Vichare Shri Rajan Baburao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has received some proposals from Maharashtra relating to redevelopment of Industrial Structures in Mumbai, waiver of condition relating to Koradi 3x660 MW TP Project, Development of Schools in Mira-Bhayander Municipality area and appraisal of certain projects in the State for granting environmental clearances/CRZ clearance;
- (b) if so, the details and present status of the said proposals; and
- (c) the time by which the said proposals are likely to be approved along with the reasons for the delay therein?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (c): The Government has not received any proposal from Maharashtra relating to redevelopment of industrial structures in Mumbai. Government has received the proposal regarding waiver of condition relating to installation of Flue Gas De-sulphurization (FGD) in Koradi 3x660 MW TP. This was examined in the Ministry and the same has not been agreed due to its location within the vicinity of thickly populated area and in the interest of environmental safeguards & health of people. As regard to development of schools in Mira- Bhyander Municipality area, Ministry had received 7 proposals, which were placed in Expert Appraisal Committee meeting held on 22nd-24th January, 2014. The project proponent did not attend the meeting. The Municipal Commissioner, Mira Bhyander Municipal Corporation has been requested to submit application online through web portal.

There are 14 projects under consideration for environmental clearance and CRZ clearance pertaining to Maharashtra in the Ministry. The details are at Annexure.
